

- (iii) Amendment of Rent Control Laws on the basis of Model Rent Act.
- (iv) Public-Private Partnership in the provision of civic services.
- (v) State Habitat Centre.
- (vi) Building Centre.

The Centrally sponsored schemes administered by the Ministry were reviewed at the conference. The State Governments were requested to expeditiously contribute their share for infrastructural development of urban areas.

Implementation of Poverty Alleviation Programmes in Backward Region

1327. SHRI S.S. CHANDRAN: Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) the details of programmes under implementation to alleviate poverty all over the country;
- (b) whether Government are considering to give top priority in implementation of poverty alleviation programmes in the backward regions of our country; and
- (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI O. RAJAGOPAL): (a) The Ministry of Urban Development and Poverty Alleviation has been implementing through the State Governments/UTs, a Centrally Sponsored Urban Poverty Alleviation Programme named Swarna Jayanti Shahari Rozgar Yojana (SJSRY) on all India basis, with effect from 01.12.1997 with a view to providing gainful employment to the urban unemployed or under-employed poor through (i) encouraging the setting up of self-employment ventures by those who have read upto Ninth standard, and (ii) provision of wage employment by utilising their labour for construction of socially and economically useful public assets. The scheme is funded in the ratio of 75:25 between the Centre and the States.

(b) and (c) SJSRY is being implemented to benefit the urban population below poverty line all over the country.